

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 173 OF 2016 &
IA NO. 373 OF 2016**

Dated : 3rd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Mr. Rama Shanker Awasthi ... Appellant(s)
Vs.
Lanco Anpara Power Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Shubham Arya
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Sakya Singha Chaudhari
Mr. Avijeet Lala
Ms. Shruti Dass
Ms. Puja Priyadarshini for R.1
Mr. Rajiv Srivastava
Ms. Gargi Srivastava
Ms. Garima Srivastava for R.2
Mr. C.K. Rai
Mr. Neetish Kumar Pandey for R.3

ORDER

We have heard learned counsel for the parties.

Learned counsel for the parties may file submissions on or before 17.10.2016 after serving copy on the other side.

List the matter for further hearing on **07.11.2016.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**